

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 21, 2020

No. 318/Admin. (Services)/2020

Sushri **Poonam Singhal**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge (Fast Track Court), Moradabad for trying cases of crime against women in the vacant Court.

BY ORDER OF THE COURT,

Sd/-

**(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No. 49/Admin. (Services)/2020 Dated: Allahabad: January 21, 2020

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay & Vidhi Paramarshi, U.P. Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Moradabad. (Information available on E-mail).

The Officer mentioned above shall hand over charge of her present post and shall proceed to take over charge of her new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Senior Registrar, High Court Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (J) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (I), High Court, Allahabad.
13. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Deputy Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Section Officer (Confidential 'B'), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Administrative Judge, Moradabad (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**